

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1133
(TO BE ANSWERED ON THE 5th February 2026)

VACANCY IN CIVIL AVIATION SECTOR

1133. SHRI E T MOHAMMED BASHEER

Will the Minister of CIVIL AVIATION

be pleased to state:-

(a) the total number of vacancies presently existing in the technical and administrative cadres across the civil aviation sector including airports, air navigation services and regulatory bodies in view of the rapid expansion of private participation and airport privatisation; and

(b) the details of the immediate measures taken/proposed to be taken by the Government on an emergency basis to ensure adequate staffing, operational safety and service continuity?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) & (b): Adequate steps are taken from time to time to fill up vacancies under the Ministry of Civil Aviation, including its attached offices and regulatory bodies, with a view to ensure adequate staffing, operational safety and continuity of services across the sector. The vacancy position and measures taken for filling up posts across various bodies under the aegis of the Ministry of Civil Aviation are as follows:

In the Directorate General of Civil Aviation (DGCA), 787 vacancies exist, largely on account of the creation of 441 additional posts as part of the restructuring undertaken during 2022-2024. The recruitment process of filling these position involve multiple stages.

In the Airports Authority of India (AAI), 1667 vacancies pertaining to Direct Recruitment (executive) posts are existing. To address these, AAI has expedited recruitment, redeployed staff at operationally sensitive airports, created additional ATCO posts in line with expanding airspace requirements, with such measures being continuously reviewed to ensure safe and uninterrupted civil aviation services.

In the Bureau of Civil Aviation Security (BCAS) and Airports Economic Regulatory Authority of India (AERA), there are 180 and 11 positions vacant respectively. As BCAS and AERA are deputation-based organisations, vacancy circulars are issued periodically to fill posts in accordance with the prescribed norms.
